

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2378
TO BE ANSWERED ON MARCH 05, 2020.**

BARAT GHAR IN GOVERNMENT COLONIES

NO. 2378 SHRI UPENDRA SINGH RAWAT :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government is aware of the fact that requests for construction of Barat Ghar and additional room in several Government colonies including Aaram Bagh have been made by the Residents Welfare Associations (RWAs) and from other levels during the last several years;**
- (b) if so, the details thereof; and**
- (c) the details and the manner in which the above requests of RWAs are likely to be addressed by the Government through the Planning Department concerned?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a)to (c) Central Public Works Department (CPWD) has constructed Multi-Utility Community Centre (Samaj Sadan) under Grih Kalyan Kendra [Under Administrative control of Department of Personnel and Training (DOP&T)] in Government colonies, on the basis of approval received from DOP&T, which are utilised by Central Government employees for the purpose of social functions. Presently, no approval/sanction for construction of Samaj Sadan in Delhi is pending with CPWD.**
- Provision of additional room in Government quarters at Aram Bagh has not been found feasible.**
